

OFFICE ORDER NO. 54 OF 2020

Ref.:	1.	Hon'ble High Court Circular, dated 26 th March, 2020.
	2.	Hon'ble High Court E-mail Standard Operating Procedure, dated 3 rd June, 2020.
	3.	Hon'ble High Court E-mail Circular, dated 16 th June, 2020
	4.	This Office Order, dated 17 th June, 2020.
	5.	Hon'ble High Court E-mail Circular, dated 30 th June, 2020
	6.	This Office Order, dated 30 th June, 2020
	8.	This Office Order, dated 10 th July, 2020.
	9.	This Office Order, dated 17 th July, 2020.

In continuation of this Office Order, dated 17th July, 2020, the following order in respect of assignment and distribution of Judicial Work is issued with effect from Monday, the 27th July, 2020 to Friday, the 31st July, 2020 as under :

HEAD OFFICE

Sr. Nos	C. R. Nos.	Name of Judicial Officers	Assigned Staff
MONDAY, 27TH JULY, 2020			
1.	Appeal Court Room No.5	Shri.P. R. Choudhary, Addl. Chief Judge Smt. S. R. Shinde, Addl. Chief Judge	Entire staff of C. R. No.5
2.	Trial Court Room No.17	Shri. S. Y. Rachbhare, Judge	Entire staff of C. R. No.17

TUESDAY, 28TH JULY, 2020			
1.	Appeal Court Room No.4	Shri.M.S.Kulkarni Addl. Chief Judge & Shri. V. N. Thakur, Judge	J. C., Sr. Steno, Clerk & Peon
2.	Trial Court Room No.19	Shri. O. S. Patil, Judge	Entire staff of C. R. No.19
WEDNESDAY, 29TH JULY, 2020			
1.	Appeal Court Room No.3	Shri.A. S. Jadhav, Addl. Chief Judge & Shri. A. M. Bhandarwar, Ad-hoc Dist. Judge	Entire staff of C. R. No.3
2.	Trial Court Room No.20	Smt. J. S. Jagdale, Judge	Entire staff of C. R. No.20
THURSDAY, 30TH JULY, 2020			
1.	Appeal Court Room No.4	Shri.M.S.Kulkarni Addl. Chief Judge & Shri. V. N. Thakur, Judge	T & I, Jr. Steno, Hamal
2.	Court Room No.18	Smt. S. B. Mahale, Addl. Chief Judge	Entire staff of C. R. No.18
3.	Trial Court Room No.21	Shri. R. T. Ghogale, Judge	Entire staff of C. R. No.21
FRIDAY, 31ST JULY, 2020			
1.	Appeal Court Room No.2	Shri.S. R. Yadav, Addl.Chief Judge & Shri. P. D. Zambre, Judge	Entire staff of C. R. No.2
2.	Trial Court Room No.22	Smt. A. A. Godse, Judge	Entire staff of C. R. No.22

BANDRA BRANCH

Sr. Nos	C. R. Nos.	Name of Judicial Officers	Assigned Staff
MONDAY, 27TH JULY, 2020			
1.	Appeal Court Room No.41	Shri.O.K.Bhutada, Addl.Chief Judge & Shri. S. D. Gawade, Judge	J. C., Sr. Steno, Clerk, & Peon
2.	Trial Court Room No.40	Shri. L. A. Bidwai, Judge	Entire staff of C. R. No.40

TUESDAY, 28 TH JULY, 2020			
1.	Special Bench	Shri.R.P.Deshpande, Addl.Chief Judge & Shri. N. A. Sarosiya, Judge	J. C., Sr. Steno, Clerk, & Peon
2.	Trial Court Room No.32	Shri. D. S. Thorat, Judge	Entire staff of C. R. No.32
WEDNESDAY, 29 TH JULY, 2020			
1.	Appeal Court Room No.41	Shri.O.K.Bhutada, Addl.Chief Judge & Shri. S. D. Gawade, Judge	T & I, Jr. Steno & Hamal
2.	Trial Court Room No.33	Shri. S. D. Chavan, Judge	Entire staff of C. R. No.33
THURSDAY, 30 TH JULY, 2020			
1.	Special Bench	Shri.R.P.Deshpande, Addl.Chief Judge & Shri. N. A. Sarosiya, Judge	T & I, Jr. Steno & Hamal
2.	Trial Court Room No.35	Shri. P. R. Navale, Judge	Entire staff of C. R. No.35
FRIDAY, 31 ST JULY, 2020			
1.	Appeal Court Room No.41	Shri.O.K.Bhutada, Addl.Chief Judge & Shri. S. D. Gawade, Judge	J. C., Sr. Steno, Clerk, & Peon
2.	Trial Court Room No.36	Shri. R. V. Wanwadi, Judge	Entire staff of C. R. No.36

The Clerk-Typists of Court Room Nos. 23, 24 and 25 shall attend the Server on Monday, the 27th July, 2020 and to assist the staff of Computer Section for updation of matters at Head Office. Similarly, the Clerk-Typists of Court Room Nos.34, 37 & 38 shall attend the Server on Monday, the 27th July, 2020 and to assist the staff of the Computer Section for updation of matters at Bandra Branch.

The rest of the earlier Office Order, dated 17th June, 2020 shall remain unchanged.

COURT OF SMALL CAUSES }
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 MUMBAI : 24TH JULY, 2020 }

S. C. More
 24/7/2020
 (S. C. More)
 Chief Judge